

finished products under the MODVAT Scheme.

(xii) G.S.R 527(E) published in Gazette of India dated the 15th May, 1992 together with an explanatory memorandum regarding exemption to gold potassium cyanido solution produced in a factory and used for the manufacture of jari in that factory from the whole of the duty of excise leviable thereon.

(xiii) G.S.R. 643(E) published in Gazette of India dated the 26th June, 1992 together with an explanatory memorandum making certain amendments to Notification No. 34/92-CE, dated the 1st March, 1992.

[Placed in the Library See No. LT-2251/92]

- (3) A copy of the Notification No. 362(E) (Hindi and English versions) published in Gazette of India dated the 27th May, 1992 together with an explanatory memorandum specifying all the countries which are parties to the General Agreement on Tariff and Trade under sub-section (4) of section 9B of the Customs Tariff Act, 1955.

[Placed in the Library See No. LT-2252/92]

Notifications under Public Provident Fund Act, 1968 and Life Insurance Act, 1956, etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): Sir, I beg to lay on the Table:-

- (1) A copy of the Notification No. S.O. 459(E) (Hindi and English versions) published in Gazette of India dated the 24th June, 1992 notifying that during the year 1992-93 subscription made to the Public Provident Fund and balances at the credit of the subscribers shall bear interest at the rate of 12 percent per annum issued under section 5 of the Public Provident Fund Act, 1968.

[Placed in the library See No. LT-2253/92]

- (2) A copy of the Notification No. G.S.R. 547 (Hindi and English versions) published in Gazette of India dated the 28th September, 1991 containing Corrigendum to the Notification No. G.S.R 4 dated the 5th January 1991, issued under section 48 of the Life Insurance Corporation Act, 1956.

[Placed in the Library See No. LT-2254/92]

- (3) A statement (Hindi and English versions) indicating results of market loans floated in June, 1992.

[Placed in the Library See No. LT-2255/92]

Statement correcting reply to US No. 127 DT. 22nd Feb., 92 Re: Suspension of IIFT Employees, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SLAMANKHURSHED): Sir, I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on 22nd February, 1991 to Unstarred Question No. 127 by Shri Kamal Chaudhry regarding suspension of IIFT employees; and (ii) giv-